

I. Notifications of the Ministry of Personnel, Public Grievances and Pensions**II. Report and Accounts (2022-23) of BIBCOL, Bulandshahr and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): Sir, I lay on the Table:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), under sub-section (2) of Section 3 of the All India Services Act, 1951: -

- (1) G.S.R. 878(E)., dated the 6th December, 2023, publishing the Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 2023.
- (2) G.S.R. 879(E)., dated the 6th December, 2023, publishing the Indian Administrative Service (Pay) Second Amendment Rules, 2023.

[Placed in Library. For (1) and (2) See No. L.T. 11253/17/24]

II. A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (a) Thirty-fourth Annual Report and Accounts of the Bharat Immunologicals and Biologicals Corporation Limited (BIBCOL), Bulandshahr, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11254/17/24]

MR. DEPUTY CHAIRMAN: Shri Arjun Ram Meghwal; not present. Now, Ashwini Kumar Choubey.

Notifications of the Ministry of Environment, Forest and Climate Change

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(i) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate

Change Notification No. G.S.R. 869(E)., dated the 29th November, 2023, publishing the Van (Sanrakshan Evam Samvardhan) Rules, 2023, under sub-section (2) of Section 4 of the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980.

[Placed in Library. See No. L.T. 11450A/17/24]

(ii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 5408(E)., dated the 21st December, 2023, publishing the 'Wild Life (Protection) International Trade of Specimens Rules, 2023', under sub-section (2) of Section 63 of the Wild Life (Protection) Act, 1972.

[Placed in Library. See No. L.T. 11359/17/24]

(iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (3) of Section 3 of the Environment (Protection) Act, 1986:-

- (1) S.O. 81(E)., dated the 5th January, 2024, amending the Principal Notification No. S.O. 4751(E) dated the 31st October, 2023.

[Placed in Library. See No. L.T. 11360/17/24]

- (2) S.O. 4422(E)., dated the 11th October, 2023, amending the Principal Notification No. S.O. 2483 (E), dated the 21st July, 2016, along with Delay Statement.

- (3) S.O. 4446(E)., dated the 12th October, 2023, amending the Principal Notification No. S.O. 2275 (E), dated the 1st July, 2016, along with Delay Statement.

[Placed in Library. For (2) and (3), See No. L.T. 11357/17/24]

(iv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (1) and clauses (v) and (xiv) of sub-sections (2) and (3) of Section 3 of the Environment (Protection) Act, 1986: -

- (1) S.O. 2167(E)., dated the 27th August, 2014, notifying certain around the boundary of the KitamBird Sanctuary in the State of Sikkim as the Eco-sensitive Zone, along with Delay Statement.
- (2) S.O. 2168(E)., dated the 27th August, 2014, notifying certain area from the boundary of the Kyongnosla Alpine Sanctuary in the State of Sikkim as the Eco-sensitive Zone, along with Delay Statement.
- (3) S.O. 2169 (E)., dated the 27th August, 2014, notifying certain area from

the boundary of the Shingba Rhododendron Sanctuary in the State of Sikkim as the Eco-sensitive Zone, along with Delay Statement.

- (4) S.O. 2170 (E)., dated the 27th August, 2014, notifying certain area from the boundary of the Maenam Wildlife Sanctuary in the State of Sikkim as the Eco-Sensitive Zone, along with Delay Statement.
- (5) S.O. 2171(E)., dated the 27th August, 2014, notifying certain area all around the boundary of the Fambonglho Wildlife Sanctuary in the State of Sikkim as the Eco-sensitive Zone, along with Delay Statement.
- (6) S.O. 2172(E)., dated the 27th August, 2014, notifying certain area from the boundary of the Barsey Rhododendron Sanctuary in the State of Sikkim as the Eco-sensitive Zone, along with Delay Statement.
- (7) S.O. 2173 (E)., dated the 27th August, 2014, notifying certain area from the boundary of the Pangolakha Wildlife Sanctuary in the State of Sikkim as the Eco-sensitive Zone, along with Delay Statement.
- (8) S.O. 1055(E)., dated the 11th March, 2016, notifying certain area all around the boundary of the Bir Moti Bagh Wildlife Sanctuary in the State of Punjab as the Bir Moti Bagh Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (9) S.O. 2275(E)., dated the 1st July, 2016, notifying certain area all around the boundary of the Bir Gurdialpura Wildlife Sanctuary in the State of Punjab as an Eco-sensitive Zone, along with Delay Statement.
- (10) S.O. 2277(E)., dated the 1st July, 2016, notifying certain area all around the boundary of the Bir Bhunerheri Wildlife Sanctuary in the State of Punjab as the Bir Bhunerheri Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (11) S.O. 2480(E)., dated the 21st July, 2016, notifying certain area from the boundary of the Bir Dorsanjh Wildlife Sanctuary in the State of Punjab as the Bir Dosanjh Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (12) S.O. 2483(E)., dated the 21st July, 2016, notifying certain area from the boundary of the Bir Bhadson Wildlife Sanctuary in the State of Punjab as the Bir Bhadson Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (13) S.O. 2638(E)., dated the 5th August, 2016, notifying certain area around the boundary of the Abohar Wildlife Sanctuary in the State of Punjab as the Abohar Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.

- (14) S.O. 3313(E)., dated the 26th October, 2016, notifying certain area from the boundary of the Bir Aishwan Wildlife Sanctuary in the State of Punjab as the Bir Aishwan Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (15) S.O. 3597(E)., dated the 30th November, 2016, notifying certain area from the boundary of the Takhni - Rehmapur Wildlife Sanctuary in the State of Punjab as the Eco-sensitive Zone, along with Delay Statement.
- (16) S.O. 4204(E)., dated the 28th December, 2016, notifying certain area all around the boundary of the Kathlaur - Kushalia Wildlife Sanctuary in the State of Punjab as the Kathlaur-Kushalia Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (17) S.O. 350(E)., dated the 6th February, 2017, notifying certain area from the boundary of the Bir Mehas Wildlife Sanctuary in the State of Punjab as the Bir Mehas Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (18) S.O. 435(E)., dated the 14th February, 2017, notifying certain area around the boundary of Sajjangarh Wildlife Sanctuary in the State of Rajasthan as the Sajjangarh Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (19) S.O. 839(E)., dated the 16th March, 2017, notifying certain area around the boundary of Jhajjar- Bachauli Wildlife Sanctuary in the State of Punjab as the Jhajjar- Bachauli Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (20) S.O. 840(E)., dated the 16th March, 2017, notifying certain area around the boundary of Nangal Wildlife Sanctuary in the State of Punjab as the Nangal Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (21) S.O. 938(E)., dated the 23rd March, 2017, notifying certain area around the boundary of Van Vihar Wildlife Sanctuary in the State of Rajasthan as the Van Vihar Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (22) S.O. 1173(E)., dated the 13th April, 2017, notifying certain area from the boundary of TodgarhRaoli Wildlife Sanctuary in the State of Rajasthan as the TodgarhRaoli Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (23) S.O. 1191(E)., dated the 17th April, 2017, notifying certain area around the boundary of Sitamata Wildlife Sanctuary in the State of Rajasthan as

the Sitamata Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.

- (24) S.O. 1568(E)., dated the 15th May, 2017, notifying certain area all around the boundary of the Harike Wildlife Sanctuary in the State of Punjab as the Harike Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (25) S.O. 6212(E)., dated the 18th December, 2018, notifying certain area around the boundary of Jamwaramgarh Wildlife Sanctuary in the district of Jaipur in the State of Rajasthan as the Jamwaramgarh Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (26) S.O. 6319(E)., dated the 26th December, 2018, notifying certain area around the boundary of Bandh-Baretha Wildlife Sanctuary in the State of Rajasthan as the Bandh-Baretha Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (27) S.O. 1220(E)., dated the 8th March, 2019, notifying certain area around the boundary of Nahargarh Wildlife Sanctuary, in Jaipur district of Rajasthan as Eco-Sensitive Zone, along with Delay Statement.
- (28) S.O. 2606(E)., dated the 19th July, 2019, notifying certain area around the boundary of Keoladeo National Park, in Bharatpur districts in the State of Rajasthan as the Eco-sensitive Zone, along with Delay Statement.
- (29) S.O. 107(E)., dated the 7th January, 2020, amending the Principal Notification No. S.O. 435(E), dated the 14th February, 2017, along with Delay Statement.
- (30) S.O. 814(E)., dated the 21st February, 2020, amending the Principal Notification No. S.O. 2606(E), dated the 19th July, 2019, along with Delay Statement.
- (31) S.O. 2631(E)., dated the 6th August, 2020, notifying certain area around the boundary of Jaisamand Wildlife Sanctuary, in Udaipur districts in the State of Rajasthan as the Jaisamand Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (32) S.O. 4047(E)., dated the 11th November, 2020, notifying certain area around the boundary of Mount Abu Wildlife Sanctuary, in the Sirohi district in the State of Rajasthan as Mount Abu Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (33) S.O. 4268(E)., dated the 27th November, 2020, notifying certain area around the boundary of Mukundara Hills Tiger Reserve in Kota,

Jhalawar, Bundi, Chittorgarh Districts in the State of Rajasthan as the Eco-sensitive Zone, along with Delay Statement.

- (34) S.O. 1717(E)., dated the 30th April, 2021, notifying an area around the boundary of Bassi Wildlife Sanctuary, in Chittorgarh district in the State of Rajasthan as the Eco-sensitive Zone, along with Delay Statement.
- (35) S.O. 1929(E)., dated the 18th May, 2021, amending the Principal Notification No. S.O. 6319(E), dated the 26th December, 2018, along with Delay Statement.
- (36) S.O. 3683(E)., dated the 13th September, 2021, notifying certain area around the boundary of Bhainsrodgarh Wildlife Sanctuary in the district of Chittorgarh in the State of Rajasthan as the Bhainsrodgarh Wildlife Sanctuary Eco-sensitive Zone, along with Delay Statement.
- (37) S.O. 4668(E)., dated the 3rd October, 2022, amending the Principal Notification No. S.O. 1191(E), dated the 17th April, 2017, along with Delay Statement.
- (38) S.O. 5237(E)., dated the 10th November, 2022, amending the Principal Notification No. S.O. 2364 (E), dated the 4th October, 2012, along with Delay Statement.
- (39) S.O. 5693(E)., dated the 7th December, 2022, amending the Principal Notification No. S.O. 2171(E), dated the 27th August, 2014, along with Delay Statement.
- (40) S.O. 5694(E)., dated the 7th December, 2022, amending the Principal Notification No. S.O. 2167(E), dated the 27th August, 2014, along with Delay Statement.
- (41) S.O. 5702(E)., dated the 7th December, 2022, amending the Principal Notification No. S.O. 608 (E), dated the 24th February, 2015, along with Delay Statement.
- (42) S.O. 6014(E)., dated the 22nd December, 2022, amending the Principal Notification No. S.O. 652(E), dated the 1st February, 2019, along with Delay Statement.
- (43) S.O. 2818(E)., dated the 28th June, 2023, amending the Principal Notification No. S.O. 2561(E), dated the 22nd August, 2013, along with Delay Statement.
- (44) S.O. 2819(E)., dated the 28th June, 2023, amending the Principal Notification No. S.O. 421(E), dated the 9th February, 2015, along with Delay Statement.
- (45) S.O. 3142(E)., dated the 14th July, 2023, amending the Principal

Notification No. S.O. 938(E), dated the 23rd March, 2017, along with Delay Statement.

- (46) S.O. 3513(E)., dated the 7th August, 2023, amending the Principal Notification No. S.O. 221, dated the 23rd January, 2015.
- (47) S.O. 3514(E)., dated the 7th August, 2023, amending the Principal Notification No. S.O. 607 (E), dated the 24th February, 2015, along with Delay Statement.
- (48) S.O. 3516(E)., dated the 7th August, 2023, amending the Principal Notification No. S.O. 2173 (E), dated the 27th August, 2014, along with Delay Statement.
- (49) S.O. 4748(E)., dated the 31st October, 2023, amending the Principal Notification No. S.O. 2168 (E), dated the 27th August, 2014, along with Delay Statement.
- (50) S.O. 4749(E)., dated the 31st October, 2023, amending the Principal Notification No. S.O. 2169 (E), dated the 27th August, 2014, along with Delay Statement.
- (51) S.O. 4949(E)., dated the 16th November, 2023, amending the Principal Notification No. S.O. 2166(E), dated the 27th August, 2014, along with Delay Statement.

[Placed in Library. For (1) to (51), See No. L.T. 11357/17/24]

(v) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (1) and clauses (v) and (xiv) of sub-section (2) of Section 3 of the Environment (Protection) Act, 1986: -

- (1) S.O. 2166(E)., dated the 27th August, 2014, notifying certain area from the boundary of the protected area of Khangchendzonga National Park in the State of Sikkim as the Eco-sensitive Zone, along with Delay Statement.
- (2) S.O. 3515(E)., dated the 7th August, 2023, amending the Principal Notification No. S.O. 1257 (E), dated the 31st May, 2012, along with Delay Statement.
- (3) S.O. 4421(E)., dated the 11th October, 2023, amending the Principal Notification No. S.O. 1811(E), dated the 7th June, 2017, along with Delay Statement.
- (4) S.O. 4843(E)., dated the 8th November, 2023, amending the Principal Notification No. S.O. 435 (E), dated the 13th February, 2017, along with

Delay Statement.

- (5) S.O. 5236(E)., dated the 10th November, 2023, amending the Principal Notification No. S.O. 1260 (E), dated the 31st May, 2012, along with Delay Statement.
- (6) S.O. 5313(E)., dated the 12th December, 2023, amending the Principal Notification No. S.O. 1259 (E), dated the 31st May, 2012, along with Delay Statement.
- (7) S.O. 5316(E)., dated the 12th December, 2023, amending the Principal Notification No. S.O. 1258 (E), dated the 31st May, 2012, along with Delay Statement.
- (8) S.O. 3144(E)., dated the 14th July, 2023, amending the Principal Notification No. S.O. 1055(E), dated the 11th March, 2016, along with Delay Statement.

[Placed in Library. For (1) to (8), See No. L.T. 11357/17/24]

Reports and Accounts (2022-23) of the Pasteur Institute of India, Coonoor, Tamil Nadu; and ICMR, New Delhi and related papers

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (प्रो. एस.पी. सिंह बघेल): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) (a) Annual Report and Accounts of the Pasteur Institute of India, Coonoor, Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11313/17/24]

- (ii) (a) Annual Report of the Indian Council of Medical Research (ICMR), New Delhi, for the year 2022-23.
- (b) Annual Accounts of the Indian Council of Medical Research (ICMR), New Delhi, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 11312/17/24]